# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

### LOK SABHA UNSTARRED QUESTION NO.3369 TO BE ANSWERED ON 08.08.2025

#### **Fertilizer Subsidy Accounting**

### 3369. MS. PRANITI SUSHILKUMAR SHINDE: ADV DEAN KURIAKOSE:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total subsidy outlays (BE/RE) and actual expenditure, broken down by urea and non- urea (P&K) fertilizers for financial years 2022–23 and 2023-24, year-wise;
- (b) the quantity of fertilizers (N, P, K components) supplied under subsidy schemes, Direct Benefit Transfer (DBT) or Nutrient Based Subsidy (NBS) compared to the estimated targets for each year, year-wise;
- (c) the details and reasons for unspent subsidy funds and pending reimbursements to manufacturers/importers; and
- (d) the action taken by the Government to prevent diversion or black-marketing of subsidized fertilizers?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SMT. ANUPRIYA PATEL)

(a): The details of the Budget Estimates (BE), Revised Estimates (RE), and Actual Expenditure on fertilizer subsidy for urea and non-urea (P&K) fertilizers for the financial years 2022–23 and 2023–24 are as follows:

(Amount in Crores)

Financial Year	Subsidy Scheme	Budget Estimates (BE)	Final Revised Estimates (RE)	Actual Expenditure	
2022–23	Urea Subsidy	67186.78	168676.70	168676.70	
	Nutrient Base Subsidy (P&K)	42000.00	86122.23	86122.23	
2023–24	Urea Subsidy	135063.18	130221.00	130220.94	
	Nutrient Base Subsidy (P&K)	44000.00	65200.00	65199.57	

**(b):** Details of total quantity of fertilizers (N, P, K components) supplied and total requirement for the year 2022-23 and 2023-24 are as under:

(Quantity in LMTs)

Year	UREA		DAP		МОР		NPKS	
	Require	Availab	Require	Availab	Require	Availab	Require	Availab
	ment	ility	ment	ility	ment	ility	ment	ility
2022-23	359.19	415.82	114.2	130.93	34.17	19.55	120.69	138.15
2023-24	356.08	437.47	110.18	127.42	27.62	22.74	126.31	156.51

(c): The fertilizer subsidy claims are settled subject to availability of funds. During the financial year 2023–24, an amount of Rs.6 lakhs (0.00005%) under Urea subsidy Scheme and Rs.43 lakhs (0.00066%) under NBS(P&K) Scheme remained unspent as at the time of settlement, no admissible claim was available for an amount equal to or less than the funds remaining at the end of financial year 2023-24. Consequently, the available funds could not be utilised at that stage and remained unspent.

As on date, no fertilizer subsidy claims submitted during the financial years 2022–23 and 2023–24 are pending in the Department of Fertilizers.

(d): Fertilizer is declared as an essential commodity and is notified under Fertilizer Control Order, 1985. State governments are adequately empowered under FCO to stop black marketing/ diversion of fertilizers and to take punitive action against any person/fertilizer company involved in black marketing/diversion of fertilizers.

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